

DEATHS DUE TO SUN-STROKE

609. SHRI KALI MUKHERJEE
SHRIMATI PRATIBA SINGH
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Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state

(a) whether the death toll in the country due to heat wave this season crossed all past records and if so the State-wise break up thereof

(b) whether it is a fact that most of the deaths occurred due to non availability of medical aid in rural and tribal areas, and if so what specific steps have been and are being taken in that direction

(c) whether any special treatment for heat stroke patients has been evolved and any specific drugs produced or has been under experimentation

(d) whether Government have given any relief to the families of the deceased persons as is being done in the case of deaths due to flood, famine, fire, earthquakes and other natural calamities, and

(e) the answer to part (d) above be in the negative the reasons therefor

THE MINISTER OF STATE FOR HEALTH AND FAMILY PLANNING (DR DEBIPRASAD CHATTOPADHYAYA) (a), (b) (d) and (e) Sun-stroke is not a notifiable disease but however, the information is being collected from the State Governments and will be laid on the Table of the Sabha

(c) No research has so far been undertaken in the treatment of heat stroke. The special treatment given for heat stroke is as follows —

(i) Hypothermia

(ii) Lytic cocktail consisting of paracetamol, largeal and phenargen

(iii) General nursing and correction of body fluid and electrolyte balance

CONSULTANCY JOB FOR IFFC'S FERTILISER COMPLEX IN GUJARAT

610. SHRI KALI MUKHERJEE Will the Minister of AGRICULTURE be pleased to state

(a) whether an American consultants firm Messrs CFI has been assigned consultancy job in respect of the Indian Farmers' Fertilisers Co-operative Ltd. is project for setting up a fertiliser complex in Gujarat and if so, at what cost

(b) whether the representatives of that firm in India M/s B Storm and T Brooks are qualified consultants and whether their continued presence in India is necessary for the project and

(c) whether competent consultants are also available in the country, and if so the reasons for assigning the job to a US firm

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB SHINDE) (a) Indian Farmers Fertiliser Co-operative Ltd has a Cooperation Agreement with Cooperative Fertilisers International which is a non-profit foundation of American fertiliser producing cooperatives for technical managerial and training assistance. The Cooperative Fertilisers International contributes \$1 million towards the cost, the balance on the basis of actuals, is estimated at \$1.77 million, and will be met by IFFCO

(b) M/s B Storm and T Brooks are qualified technical executives working on the project but they are neither consultants nor representatives of CFI. Their period of present contract is up to April 1973

(c) Does not arise as CFI is not a consultancy firm and indigenous talent is being utilised by IFFCO